**Assistance sought by Karnataka for Hydel project**

5128. SHRI D. B. CHANDRA GOWDA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government of Karnataka have sought the Central Government's assistance for seeking special allocations for taking up big hydel projects in the State; and

(b) if so, the particulars thereof and the decision taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). The Government of Karnataka had asked for Central assistance for financing the Kalinadi hydel project. The Central Government have sanctioned an amount of Rs. 10.37 crores during 1972-73 as special assistance for this project. During the current year the Central Government are providing Rs. 14.89 crores, subject to the States shares of expenditure on power programmes for the fourth Plan being fully utilised.

**मध्य प्रदेश के पूर्वी निमाड़ जिले के बुरहानपुर तहसील को सिंचाई के लिए जल की सप्लाई**

5129. **श्री गंगा चरण दीक्षित** : क्या **सिंचाई और विद्युत** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या महाराष्ट्र सरकार द्वारा ताप्ती नदी पर मध्य प्रदेश के पूर्व निमाड़ जिले में बुरहानपुर तहसील के सांवल क्षेत्र में बनाए जाने वाले बांध एवं नहर से बुरहानपुर तहसील को सिंचाई उद्देश्यों के लिए जल मिलेगा ; और

(ख) यदि हां, तो उससे कितने एकड़ भूमि सिंचित तथा लाभान्वित होगी ?

**सिंचाई और विद्युत मंत्रालय में उप-मन्त्री (श्री सिद्धेश्वर प्रसाद)** : (क) और (ख). अपर ताप्ती परियोजना चरण-2 जो कि महाराष्ट्र और मध्य प्रदेश का संयुक्त प्रयास है, राज्य सरकारों द्वारा अभी तैयार नहीं की गई है और परियोजना रिपोर्ट तथा प्राक्कलन अभी तक केन्द्रीय जल और विद्युत आयोग में प्राप्त नहीं हुए हैं ।

**Assistance sought by Karnataka for electrification of villages**

5130. SHRI G. Y. KRISHNAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Electricity Board of Karnataka State has approached the Central Government for financial help to have the maximum electrification in the rural areas of the State; and

(b) if so, the reaction of the Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). The programme of rural electrification is drawn up and financed by the State Governments through their State Plans. Additive finances are provided by the Rural Electrification Corporation to the State Electricity Boards for implementaiton of their rural electrification schemes. The Corporation has so far sanctioned 27 schemes (including one rural electric co-operative) sponsored by the Karnataka State Electricity Board. These schemes involve a total assistance of Rs. 12.27 crores for electrification of 1580 villages and energisation of 20.450 pumpsets. These schemes are phased for completion in a period of 3—5 years.

Five more schemes of the Karnataka State Electricity Board, involving a total cost of Rs. 5.29 crores, are under consideration of the Corporation at present. The pending schemes will be sanctioned by the Corporation if these are technically feasible and financially viable.

**पेट्रोलियम एवं मिट्टी के तेल का आयात और उनके मूल्यों में वृद्धि**

5131. **श्री अम्बेश** : क्या **पेट्रोलियम और रसायन** मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार द्वारा पेट्रोल एवं मिट्टी का तेल किन-किन देशों से खरीदा जाता है ;